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Title: Decision of the Speaker under Tenth Schedule to the Constitution .

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy of the decision dated 9th January, 2009 (Hindi and English versions) of the Speaker, Lok Sabha on the petition given by Shri Rajeev Ranjan Singh 'Lalan' against Dr. RP. Koya under the Tenth Schedule to the Constitution and the Members of Lok Sabha (Disqualification on ground of Defection) Rules, 1985.

(Placed in Library, See No.LT 10457/09)

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